COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 332 OF 2016 &</u> IA NOS. 706 OF 2016 & 699 OF 2017

Dated: 25th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Nuclear Power Corporation of India Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Kridika Sachdeva

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Deep Rao for R-2

Mr. Sakie Jakharia for R-3

Mr. Pradeep Misra for R-4

<u>ORDER</u>

It is represented that pleadings are complete.

List the matter for hearing on 16.01.2018.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd